

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.06.2020 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 534 of 2020	Shambhu Textiles Mills Pvt. & Ors. Vs. HJM Fuels Pvt. Ltd.	Anushree Kapadia	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1425 of 2019	Ritu Rastogi, Resolution Professional Benlon India Ltd. Vs. Riyal Packers	K. Datta	
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar